

## ANNEXURE 6

Name of the corporate debtor: BRG IRON &amp; STEEL COMPANY PVT. LTD;

Date of commencement of liquidation: 03rd February 2020;

List of stakeholders as on : 28.02.2021

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?( Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	KIRTI REFRA IMPEX	File no. BRG/OC/19-20/01	10-02-2020	1,41,750.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,41,750.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
2	IFGL REFRACTORIES LIMITED	File no. BRG/OC/19-20/02	12-02-2020	12,20,329.00	10,63,240.00	Supply of goods and services	-	Not applicable	-	1.96	-	-	1,57,089.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	DRK ISPAT PRIVATE LIMITED	File no. BRG/OC/19-20/03	13-02-2020	14,49,000.00	14,49,000.00	Supply of goods and services	-	Not applicable	-	2.67	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	PRAKASH TRADING COMPANY	File no. BRG/OC/19-20/04	18-02-2020	75,256.00	65,051.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	10,205.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	MINERALS & REFRACTORIES	File no. BRG/OC/19-20/05	20-02-2020	5,30,400.40	86,891.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	4,43,509.40	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
6	JAI DURGA CHEMICAL & COMPANY	File no. BRG/OC/19-20/06	20-02-2020	3,15,134.00	3,00,969.39	Supply of goods and services	-	Not applicable	-	0.56	-	-	14,164.61	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
7	TECHNOSOFT CONSULTANCY & SERVICES	File no. BRG/OC/19-20/07	25-02-2020	19,026.00	19,026.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	A.V.M. SALES PVT. LTD.	File no. BRG/OC/19-20/08	25-02-2020	76,36,961.27	50,88,963.06	Supply of goods and services	-	Not applicable	-	9.39	-	-	25,47,998.21	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
9	SHREE RAM LIME PRODUCTS PVT LTD	File no. BRG/OC/19-20/09	26-02-2020	11,20,206.00	10,99,248.00	Supply of goods and services	-	Not applicable	-	2.03	-	-	20,958.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
10	H. M. BROTHERS	File no. BRG/OC/19-20/10	26-02-2020	42,426.90	42,426.90	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	NARAYANI INDUSTRIES	File no. BRG/OC/19-20/11	27-02-2020	43,960.00	43,960.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	GOLCHHA CHEMICAL INDUSTRIES	File no. BRG/OC/19-20/12	27-02-2020	21,72,225.28	21,72,225.28	Supply of goods and services	-	Not applicable	-	4.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	KHANDELWAL FELTS	File no. BRG/OC/19-20/13	27-02-2020	2,34,464.94	2,32,472.22	Supply of goods and services	-	Not applicable	-	0.43	-	-	1,992.72	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TECHNO SALES	File no. BRG/OC/19-20/14	27-02-2020	63,384.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	63,384.00	-	Form C was not filed in the liquidation process.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment removed?( Yes/No)	Whether lien/ attachment removed?( Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
15	ROYAL ENGINEERING CO.	File no. BRG/OC/19-20/15	28-02-2020	42,009.18	35,245.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	6,764.18		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
16	BAGRECHA & ASSOCIATES	File no. BRG/OC/19-20/16	29-02-2020	6,10,863.00	2,28,055.00	Supply of goods and services	-	Not applicable	-	0.42	-	-	3,82,808.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
17	MAA BHAGWATI DISTRIBUTORS	File no. BRG/OC/19-20/17	29-02-2020	7,08,000.00	2,58,000.00	Supply of goods and services	-	Not applicable	-	0.48	-	-	4,50,000.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	SMRITI TRADING CO.	File no. BRG/OC/19-20/18	29-02-2020	66,930.00	3,32,797.20	Supply of goods and services	-	Not applicable	-	0.61	-	-	-2,65,867.20		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SRC CHEMICALS PVT LTD.	File no. BRG/OC/19-20/19	29-02-2020	22,43,422.00	21,53,591.00	Supply of goods and services	-	Not applicable	-	3.97	-	-	89,831.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
20	RAMESHWARAM LIME PRODUCTS	File no. BRG/OC/19-20/20	02-03-2020	28,49,491.00	15,31,542.00	Supply of goods and services	-	Not applicable	-	2.83	-	-	13,17,949.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
21	SALASAR ROAD CARRIER	File no. BRG/OC/19-20/21	02-03-2020	23,29,891.00	15,20,259.00	Supply of goods and services	-	Not applicable	-	2.80	-	-	8,09,632.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SHREE SHYAM CARGO CARRIER	File no. BRG/OC/19-20/22	02-03-2020	39,30,678.00	4,09,878.00	Supply of goods and services	-	Not applicable	-	0.76	-	-	35,20,800.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	SHREE SHYAM CHEMICALS	File no. BRG/OC/19-20/23	02-03-2020	14,62,207.00	2,22,000.00	Supply of goods and services	-	Not applicable	-	0.41	-	-	12,40,207.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
24	CHITLANGIA TRADING CORPORATION	File no. BRG/OC/19-20/24	02-03-2020	2,03,595.16	1,96,193.62	Supply of goods and services	-	Not applicable	-	0.36	-	-	7,401.54		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
25	BALAJI ENTERPRISES	File no. BRG/OC/19-20/25	02-03-2020	4,705.25	2,537.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	2,168.25		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
26	BEST COMPRESSOR VALVE MFG.CO.	File no. BRG/OC/19-20/26	03-03-2020	7,38,419.23	3,96,564.17	Supply of goods and services	-	Not applicable	-	0.73	-	-	3,41,855.06		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
27	AMD MARKETING	File no. BRG/OC/19-20/27	03-03-2020	5,29,619.00	5,03,138.00	Supply of goods and services	-	Not applicable	-	0.93	-	-	26,481.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
28	GOLDEN TRADING CO	File no. BRG/OC/19-20/28	03-03-2020	19,77,328.54	19,77,328.54	Supply of goods and services	-	Not applicable	-	3.65	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
29	NATIONAL ENGINEERING	File no. BRG/OC/19-20/29	03-03-2020	6,36,310.00	4,22,908.00	Supply of goods and services	-	Not applicable	-	0.78	-	-	2,13,402.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
30	RAJASHREE ENGINEERING	File no. BRG/OC/19-20/30	03-03-2020	19,17,366.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	19,17,366.00	-	Amount rejected after reconciliation and confirmation of balance from the corporate debtor.
31	SHREE LOKANATH KILN BRICKS & WORKS	File no. BRG/OC/19-20/31	03-03-2020	24,75,989.00	4,54,916.98	Supply of goods and services	-	Not applicable	-	0.84	-	-	20,21,072.02	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
32	RANJEET NAYAK	File no. BRG/OC/19-20/32	03-03-2020	20,89,695.00	5,18,663.00	Supply of goods and services	-	Not applicable	-	0.96	-	-	15,71,032.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
33	MAHAVEER ENTERPRISES	File no. BRG/OC/19-20/33	03-03-2020	24,53,753.00	16,76,513.00	Supply of goods and services	-	Not applicable	-	3.09	-	-	7,77,240.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
34	RUDRANARAYAN ENTERPRISES	File no. BRG/OC/19-20/34	03-03-2020	4,45,813.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	4,45,813.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
35	PADMIN NAYAK	File no. BRG/OC/19-20/35	03-03-2020	3,30,920.00	2,87,553.00	Supply of goods and services	-	Not applicable	-	0.53	-	-	43,367.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
36	M.M.ENGINEERING	File no. BRG/OC/19-20/36	03-03-2020	13,01,149.00	5,54,769.00	Supply of goods and services	-	Not applicable	-	1.02	-	-	7,46,380.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
37	UMA TRADERS	File no. BRG/OC/19-20/37	03-03-2020	2,28,318.95	2,28,318.95	Supply of goods and services	-	Not applicable	-	0.42	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
38	KAPSEK ENGINEERS PVT. LTD.	File no. BRG/OC/19-20/38	03-03-2020	46,046.00	46,046.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
39	EASTERN TRADE CENTRE	File no. BRG/OC/19-20/39	03-03-2020	33,14,823.46	15,56,584.00	Supply of goods and services	-	Not applicable	-	2.87	-	-	17,58,239.46	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
40	YASH SALES CORPORATION	File no. BRG/OC/19-20/40	03-03-2020	67,65,200.80	42,52,448.90	Supply of goods and services	-	Not applicable	-	7.84	-	-	25,12,751.90	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
41	HARSHIT ENTERPRISES	File no. BRG/OC/19-20/41	03-03-2020	51,79,062.00	48,04,526.80	Supply of goods and services	-	Not applicable	-	8.86	-	-	3,74,535.20	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
42	SAI METAL & ENGINEERING CORPORATION	File no. BRG/OC/19-20/42	03-03-2020	81,805.00	84,696.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	-2,891.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
43	EXECUTIVE ENGINEER, CESU, TED, CHAINPAL	File no. BRG/OC/19-20/43	04-03-2020	7,43,82,660.00	4,41,230.00	Supply of goods and services	-	Not applicable	-	0.81	-	-	7,39,41,430.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
44	MATESHWARI LIME INDUSTRIES	File no. BRG/OC/19-20/44	04-03-2020	71,51,482.00	71,56,978.53	Supply of goods and services	-	Not applicable	-	13.20	-	-	-5,496.53	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount admitted as the creditor was registered under MSME.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
45	SMS INDIA PVT. LTD.	File no. BRG/OC/19-20/45	04-03-2020	14,60,809.40	10,31,000.00	Supply of goods and services	-	Not applicable	-	1.90	-	-	4,29,809.40		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
46	HARI OM UDYOG	File no. BRG/OC/19-20/46	04-03-2020	5,00,889.83	3,16,361.00	Supply of goods and services	-	Not applicable	-	0.58	-	-	1,84,528.83		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
47	SUNDREX OIL COMPANY LIMITED	File no. BRG/OC/19-20/47	04-03-2020	3,61,445.90	2,03,541.00	Supply of goods and services	-	Not applicable	-	0.38	-	-	1,57,904.90		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
48	TAPARIA BROTHERS	File no. BRG/OC/19-20/48	05-03-2020	2,56,710.48	2,14,055.48	Supply of goods and services	-	Not applicable	-	0.39	-	-	42,655.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
49	DINESH ELECTRIC COMPANY	File no. BRG/OC/19-20/49	06-03-2020	48,332.00	48,332.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
50	BEARING & BASIC COMPONENTS INDIA PVT LTD.	File no. BRG/OC/19-20/50	07-03-2020	10,67,265.25	8,40,365.99	Supply of goods and services	-	Not applicable	-	1.55	-	-	2,26,899.26		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
51	K.A. TRADERS	File no. BRG/OC/19-20/51	10-03-2020	1,00,699.00	53,292.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	47,407.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
52	MSC MEDITERRANEAN SHIPPING COMPANY S.A	File no. BRG/OC/19-20/52	11-03-2020	2,25,11,58,277.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,25,11,58,277.00		The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Medeterenean. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond on it. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?( Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
53	MSC AGENCY (INDIA) PRIVATE LIMITED	File no. BRG/OC/19-20/53	11-03-2020	15,54,089.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,54,089.00		The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Agency. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond on it. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.
54	CLASSIC RUBBER INDUSTRIES	File no. BRG/OC/19-20/54	28-02-2020	69,767.00	52,440.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	17,327.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
55	IDBI TRUSTEESHIP SERVICES LIMITED (SECURITY TRUSTEE)	File no. BRG/OC/19-20/55	05-03-2020	15,93,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,93,000.00		Form C was not filed under the liquidation process so the claim was rejected
56	RAJ CERAMICS	File no. BRG/OC/19-20/56	Delay condoned by NCLT	58,75,126.00	58,75,126.00	Supply of goods and services	-	Not applicable	-	10.84	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
57	FERRO REFRA TECH	File no. BRG/OC/19-20/57	Delay condoned by NCLT	3,12,320.00	3,11,361.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	959.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
58	POONA BRUSH COMPANY	File no. BRG/OC/19-20/58	Delay condoned by NCLT	28,13,777.00	13,48,061.00	Supply of goods and services	-	Not applicable	-	2.49	-	-	14,65,716.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
				<b>2,40,87,34,583.22</b>	<b>5,42,10,689.01</b>					<b>100.00</b>			<b>2,35,45,23,894.21</b>		